

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

GENDER SENSITIZATION AND INTERNAL COMPLAINTS COMMITTEE

ANNUAL REPORT

The Committee in its meeting held on 17.11.2023 resolved to conduct various programmes such as essay writing competition (200 words) on the subject "**how to tackle gender based violence**" for both the advocates (in English) as well as for the staff of the High Court (in English and Telugu) in view of "16 days of activism against gender based violence", and also since 25.11.2023 is the International Day for Elimination of Violence against Women. The Committee further resolved to conduct quiz competition on the same day for both the advocates and the staff of the High Court. Accordingly, essay writing and quiz competitions were conducted by the Committee on 05.12.2023. On 29.02.2024, the Committee conducted a programme in the VI Floor of the Administrative Block of the High Court and Hon'ble Smt. Justice T. Madhavi Devi, Chairperson and Hon'ble Smt. Justice Juvvadi Sridevi have presented prizes to the winners of the said competition. The Hon'ble Judges have also presented participant certificates to the participants of the said competitions.

Further, the Committee in its meeting held on 12.07.2024 resolved that the advocate Members of the Committee shall consult the Chairman of the Bar Council to seek necessary permission as regards addressing the new entrants into the profession about the existence and purpose of the Committee at the time of enrolment of the members of the Bar Council. Accordingly, letter dated 19.07.2024 was addressed by the Member Secretary and vide letter dated 06.08.2024, Chairman of the Bar Council of the State of Telangana accorded permission to address the new entrants after their oath-taking ceremony. The advocate Members of the Committee have been addressing the new entrants into the profession about the existence and the purpose of the

Committee whenever the Office of the Bar Council informed about the enrolment programme at Bar Council.

The Committee in its meeting held on 19.12.2024 resolved to conduct an awareness programme for the officers and the staff (regular, contract and outsourcing) of the High Court on 25.01.2025 at 4.00 P.M. at the VI Floor of the Administrative Building and also debate for both the advocates and the staff on Section 498-A IPC/85 BNS, DVC Act, POSCO Act and Cyber Crimes relating to gender. The Committee further resolved to conduct essay writing and quiz competitions on gender equality under the Constitution of India.

No complaint alleging sexual harassment under Regulation 2(k) of the Gender Sensitization & Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013 has been received during the year 2024.

Sd/-

T. MADHAVI DEVI,J
Chairperson

//By Order//

K. Shyleshi

K. SHYLESHI

Member Secretary, GSICC, High Court at Hyderabad